



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	TP 230/17	Hearing	391/394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	
2	Pallavi Smili	Petitioner	

Counsel for petitioner is present. She has filed modified scheme of amalgamation along with Annexures. Registry is directed to check and put up. Smt. Prema Hatti, Standing Counsel for ROC and RD requested time to file report. None appeared from OL office.

Time granted as a last chance. List it on 28.07.2017.


MEMBER (J)


MEMBER (T)